



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-7-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/925/(IB)/2018
NAME OF THE PETITIONER(S) : KANSAN ENGINEERS & CONSULTANTS
NAME OF THE RESPONDENT(S) : ENECTRIC PROJECTS & SOLUTIONS INDIA PVT LTD
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	ABINAYA KALAIANAN.T	Counsel for Petitioner	
2.	DAWAN SHAIBAKH ABISHEK RAMAN	Counsel for the Respondent	

ORDER

Counsel appearing for both parties present. Applicant is directed to furnish copies of the petition to the other side. Respondent/Corporate Debtor prayed time for filing counter. At request, time is enlarged. **Put up on 17.08.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)